

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 01-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SUIT	109168/1992	SMT ASHA R KANODIA AND ORS Vs SMT KRISHNADEVI MAHAVIRPRASAD KONODIA AND ORS	M
2	SUIT	106714/2006	CHANDRAKANT DHARSI VORA AND ANR Vs HIREN PRAFUL VORA AND 3 ORS	MR HIRA GUMMALA, ADV FOR PLFFS A M SARAOGI 1 AND 2
<u>SERVICE</u>				
3	SUIT	100462/2020	Jaylon Impex India Pvt. Ltd. Vs Indian Overseas Bank	Pravin V. Desai
Sub Matter: NOTICE OF MOTION/0101018/2020				
<u>FILING SAY</u>				
4	SUIT	100419/2019	Vijay Ramji Bhavsar Vs Ramniklal Tulsidas Bhatti	Ravindra R. Chile
<u>NM FOR HEARING</u>				
5	SUIT	101103/2017	Parvati Rajesh Jaiswal Vs 1.Ramayan Shivaram Jaiswal 2.Rajesh Ramayan Jaiswal 3.Ramesh Ramayan Jaiswal	J. V. Vyas
Sub Matter: NOTICE OF MOTION/0104734/2018				
Sub Matter: NOTICE OF MOTION/0103925/2018				
Sub Matter: NOTICE OF MOTION/0103754/2018				
6	SUIT	102484/2018	Shri Rajendra Shankar Inde Vs Shri Nagendra Shankar Inde	Ujwal R. Agandsurve
Sub Matter: NOTICE OF MOTION/0104005/2018				
7	NOTICE OF MOTION	103754/2018	Parvati Rajesh Jaiswal Vs 1.Ramayan Shivaram Jaiswal 2.Rahesh Ramayan Jaiswal 3.Ramesh Ramayan Jaiswal	Jyotsna V. Vyas
(Main Matter SUIT/0101103/2017)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 01-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
8	NOTICE OF MOTION	103925/2018	Parvati Rajesh Jaiswal Vs 1.Ramayan Shivaram Jaiswal 2.Rahesh Ramayan Jaiswal 3.Ramesh Ramayan Jaiswal	Adv Pratap F. Singh
(Main Matter SUIT/0101103/2017)				
9	NOTICE OF MOTION	104734/2018	Parvati Rajesh Jaiswal Vs 1.Ramayan Shivaram Jaiswal 2.Rajesh Ramayan Jaiswal 3.Ramesh Ramayan Jaiswal	Adv R A Yadav
(Main Matter SUIT/0101103/2017)				
10	SUIT	103097/2019	Benazir Abdul Aziz Shaikh Vs Mrs. Roksana S. Shaikh	Deepak V. Rajbhar and Manisha D. Jaiswar
Sub Matter: NOTICE OF MOTION/0104694/2019				
11	NOTICE OF MOTION	104694/2019	Benazir Abdul Aziz Shaikh Vs Mrs. Roksana S. Shaikh	Deepak V. Rajbhar and Manisha D. Jaiswar
(Main Matter SUIT/0103097/2019)				
At 2 45 pm Afternoon Session				
12	Counter Claim	100008/2014	SATISH SHRIKRISHNA BHAMTH Vs DILIP RAMARAYA BHANDAVKER	BIPIN JOSHI
(Main Matter SUIT/0100276/2014)				
13	NOTICE OF MOTION	104042/2018	Dilip Ramaraya Bhandarkar Vs Satish Shrikrishna Kamath	Ajit Rajgole
(Main Matter SUIT/0100276/2014)				
<u>NOTICE OF MOTION</u>				
14	NOTICE OF MOTION	101018/2020	Jaylon Impex India Pvt. Ltd. Vs Indian Overseas Bank	Pravin V. Desai Adv.
(Main Matter SUIT/0100462/2020)				
<u>NM REPLYREJOINDER</u>				

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 01-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
15	NOTICE OF MOTION	104005/2018	Shri Rajendra Shankar Inde Vs Shri Nagendra Shankar Inde And Anr	Ujwal R. Agandsurve
(Main Matter SUIT/0102484/2018)				
16	NOTICE OF MOTION	101323/2020	Mr. Polly Patel Suit St. No. 3905/2020 Vs Funds and Properties of Parsi Punchayet	M/s. Dave And Co.

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 02-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>SETTLEMENT</u>				
1	SUIT	110172/1990	ADIL KAJIJI AND ORS Vs MANORI BEACH RESORTS PVT LTD AND ANR	PAYNE AND CO LAW CHARTER
At 11.00 AM Morning Session				
2	SUIT	104904/2010	MRS SUNITA SURESH KUMAR AND ANR Vs PREM KUMAR MODI AND ORS	Mohan B. Jadhav for PltffZaveri D- 56 Swaroop Patil D-4Divya Shah Associates for Deft
<u>NM FOR HEARING</u>				
3	SUIT	102195/2018	Smt. Smita Gajanan Paranjape Vs The Deccan Chambers CHS Ltd	Bhimrao A. Power
Sub Matter: NOTICE OF MOTION/0103631/2018				
4	SUIT	102322/2018	UMA Arun Kejriwal Vs Ashok Kumar Kejriwal	Akash Menon
Sub Matter: NOTICE OF MOTION/0103541/2019				
5	NOTICE OF MOTION	103631/2018	Smt. Smita Gajanan Paranjape Vs The Deccan Chambers CHS Ltd	Bhimrao A. Powar
(Main Matter SUIT/0102195/2018)				
6	NOTICE OF MOTION	104269/2018	Mr. Ashok Vilas Bhadrige - Suit St. No.14433 of 2018 Vs Ms. Savitri Umaji Lokhande	Prabhu Velar And Shantibhushan Nirmal
7	SUIT	100277/2019	Mr. Ashok Vilas Bhadrige Vs Ms. Savitri Umaji Lokhande	Prabu Velar and Shantibhushan Nirmal
8	NOTICE OF MOTION	103541/2019	Uma Arun Kejriwal Vs 1.Ashok Kumar Kejriwal 2. Anil Kejriwal	Akash Menon
(Main Matter SUIT/0102322/2018)				

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 02-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
9	SUIT	100428/2020	Mr. Rajesh Damodar Botle Vs Mr. Sham Damodar Botle	Mrs. Savita N. Malkampate / Ms. Usha S. Agarwal
Sub Matter: NOTICE OF MOTION/0101032/2020				
10	NOTICE OF MOTION	101032/2020	Mr. Rajesh Damodar Botle Vs Mr. Sham Damodar Botle and Ors.	Savita N. Malkampate adv.
(Main Matter SUIT/0100428/2020)				
<u>COMPLIANCE</u>				
11	SUIT	101861/2018	1. Ms. Sarita Pradhan 2. Mrs. Lopa Ramchandra Pradhan Vs Mr. Sudarshan Satramdas Motwani	AAK Legal

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>S.CT.H.CT. TIME BOUND</u>				
1	SUIT	108606/1993	SALIM MOHAMMED DAUDANI Vs SMT DHARMADEVI NANDLAL KHARWAR AND 5 ORS	K.R. Belosay 2ND COURT RECEIVER
<u>ADMISSION DENIAL</u>				
At 11.00 AM Morning Session				
2	SUIT	107774/1997	Ravindra Bhikaji Naik Vs Sumitra Widow of Bhikjai Naik	
Sub Matter: NOTICE OF MOTION/0102613/2016				
3	NOTICE OF MOTION	102613/2016	Ravindra Bhikaji Naik Vs Sumitra Bhikaji Naik And Ors	Shashank Fadia
(Main Matter SUIT/0107774/1997)				
<u>WRITTEN STATEMENT</u>				
4	SUIT	109730/1991	RAVIKUMAR SHIVLAL SIDHWA AND ANR Vs SANJAY OM PRAKASH SIDHWA AND ORS	M S BILAWALA AND CO 1ST COURT RECEIVER
<u>SERVICE</u>				
5	SUIT	102077/2016	Mrs. Trupti W/o. Nilesh Mayekar Vs 1.Mr. Sharat S. Mayekar 2.Konkan Niwas Co-op. Housing Soc. Ltd.	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0101536/2018				
Sub Matter: NOTICE OF MOTION/0104552/2016				
Sub Matter: NOTICE OF MOTION/0103566/2016				
6	NOTICE OF MOTION	103566/2016	Trupti W- o Nilesh Mayekar Vs Sharat S. Mayekar And Anr	Ashok Sarogi
(Main Matter SUIT/0102077/2016)				
7	NOTICE OF MOTION	104552/2016	Mrs. Trupti W/o. Nilesh Mayekar Vs 1.Mr. Sharat S. Mayekar 2.Konkan Niwas Co-op. Housing Soc. Ltd.	Mr. Ashok M. Saraogi
(Main Matter SUIT/0102077/2016)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
8	NOTICE OF MOTION	101536/2018	Mrs. Trupti W/o. Nilesh Mayekar Vs 1.Mr. Sharat S. Mayekar 2.Konkan Niwas Co-op. Housing Soc. Ltd.	S.S. Lanke
(Main Matter SUIT/0102077/2016)				
9	SUIT	103250/2019	Smt. Bhagwati Devi Sharma Vs Sunil Satyanarayan Sharma	V.T. Dubey and Associates
10	SUIT	100904/2020	Jimmy Mehta Vs Funds and Properties of the Parsi Panchayed Bombay	Divekar and Co.
<u>AFFIDAVIT OF SERVICE</u>				
11	SUIT	104047/2008	SATINDER PAL SINGH AHUJA AND ORS Vs MR RAJENDRA PRASAD SHROFF AND ANR	M S KIRAN JAIN AND CO PURNANAND AND CO
Sub Matter: CHAMBER SUMMONS/0100571/2020				
Sub Matter: NOTICE OF MOTION/0101362/2018				
12	NOTICE OF MOTION	101362/2018	Satinder Pal Singh Ahuja Vs Panna Rajednra Prasad Shroff And Ors	Ms Thakore Jariwala And Associates
(Main Matter SUIT/0104047/2008)				
<u>NM FOR HEARING</u>				
13	SUIT	109090/1994	RAJNIKANT K MODY AND 2 ORS Vs KANTABEN K ZAVERI AND 7 ORS	Kewin Gala M S SHUKLA AND SHUKLA
14	SUIT	102582/2018	Mr. Bilal Ahmed Khan Vs Mr. Anwar Bilal Khan	M/s. C K Legal
Sub Matter: NOTICE OF MOTION/0103889/2018				
15	NOTICE OF MOTION	103889/2018	Mr. Bilal Ahmed Khan Vs Mr. Anwar Bilal Khan	Ms C. K. Legal
(Main Matter SUIT/0102582/2018)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
16	SUIT	100265/2019	Mahesh S/o Chotturam Sharma Vs Sampat Agarwal	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0100668/2019				
17	SUIT	100266/2019	Mahesh S/o Chotturam Sharma Vs Ranjana Rakesh Khetan	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0100669/2019				
18	SUIT	100267/2019	Mahesh S/o Chotturam Sharma Vs Neha Akhil Softa	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0100670/2019				
19	SUIT	100268/2019	Mahesh S/o Chotturam Sharma Vs Anju Narendra Agarwal	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0100671/2019				
20	SUIT	100269/2019	Mahesh S/o Chotturam Sharma Vs Manju Pawan Tulasyam	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0100672/2019				
21	SUIT	100270/2019	Mahesh S/o Chotturam Sharma Vs Anju Vijay Soni	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0100673/2019				
22	NOTICE OF MOTION	100668/2019	Mahesh S/o Chotturam Sharma Vs Sampat Agarwal And Anr	Mr. Ashok M. Saraogi
(Main Matter SUIT/0100265/2019)				
23	NOTICE OF MOTION	100669/2019	Mahesh S/o Chotturam Sharma Vs Ranjana Rakesh Khetan	Mr. Ashok M. Saraogi
(Main Matter SUIT/0100266/2019)				
24	NOTICE OF MOTION	100670/2019	Mahesh S/o Chotturam Sharma Vs Neha Akhil Softa	Mr. Ashok M. Saraogi
(Main Matter SUIT/0100267/2019)				
25	NOTICE OF MOTION	100671/2019	Mahesh S/o Chotturam Sharma Vs Anju Narendra Agarwal	Mr. Ashok M. Saraogi
(Main Matter SUIT/0100268/2019)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
26	NOTICE OF MOTION	100672/2019	Mahesh S/o Chotturam Sharma Vs Manju Pawan Tulsyam	Mr. Ashok M. Saraogi
(Main Matter SUIT/0100269/2019)				
27	NOTICE OF MOTION	100673/2019	Mahesh S/o Chotturam Sharma Vs Anju Vijay Soni	Mr. Ashok M. Saraogi
(Main Matter SUIT/0100270/2019)				
28	SUIT	101009/2019	Harikant Gaurishankar Shukla Vs Laxmikant Gaurishankar Shukla	Shri. K.K. Pandey
Sub Matter: NOTICE OF MOTION/0102548/2019				
29	SUIT	100125/2020	Laxmi alias Radha Anand Waghchure Vs Sanjay Anand Waghchure	Shagufta Shaikh
Sub Matter: NOTICE OF MOTION/0100634/2020				
30	SUIT	100365/2020	Mr. Bardul Hassan S/O Aftab Ahmed Vs Mr. Qamar Hussain S/O Aftab Ahmed	Muhammed Iftikhar Ali
Sub Matter: NOTICE OF MOTION/0101091/2020				
31	NOTICE OF MOTION	100634/2020	Laxmi alias Bhima Bapu Waghchure Vs Sanjay Anand Waghchure	Shagufta Shaikh
(Main Matter SUIT/0100125/2020)				
At 2 45 pm Afternoon Session				
32	NOTICE OF MOTION	104570/2018	Mrs. Indu Jagdish Chaurasia And Ors - Suit St. No.11728 of 2018 Vs Mrs. Nrimal gopal Chaurasia	Prabhu Velar And Shantibhushan Nirmal
33	SUIT	100264/2019	Mahesh S/o Chotturam Sharma Vs Simpy Akshay Softa	Mr. Ashok M. Saraogi
Sub Matter: NOTICE OF MOTION/0100667/2019				
34	SUIT	100276/2019	Mrs. Indu Jagdish Chaurasia Vs Mrs. Nimal Gopal Chaurasia	Prabu Velar and Shantibhushan Nirmal

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
35	NOTICE OF MOTION	100667/2019	Mahesh S/o Chotturam Sharma Vs Simpy Akshay Softa And Anr	Mr. Ashok M. Saraogi
(Main Matter SUIT/0100264/2019)				
<u>NOTICE OF MOTION</u>				
36	NOTICE OF MOTION	101091/2020	Mr. Bardul Hassan S/O Aftab Ahmed Vs Mr. Qamar Hussain S/O Aftab Ahmed	Muhammed Iftikhar Ali Adv.
(Main Matter SUIT/0100365/2020)				
At 2 45 pm Afternoon Session				
37	NOTICE OF MOTION	102548/2019	Harikant Gaurishankar Shukla Vs Laxmikant Gaurishankar Shukla	Shri. K.K. Pandey
(Main Matter SUIT/0101009/2019)				
<u>NM REPLYREJOINDER</u>				
38	SUIT	110075/1987	DILSHAD LIMJI PANDAY Vs SHARAD PATEL AND ORS	MR B B PAREKH S C JODRAVAT
Sub Matter: NOTICE OF MOTION/0100324/2020				
39	SUIT	101160/2017	1.Smt. Suhasini Pratap Nabar 2. Mr. Shantaram Yeshwant Wagle Vs 1.Mr.Ketan Shiveshwarkar 2.Mr.Chandrakant Shiveshwarjkar 3.Sangh Mitra CHSL	M. R. Phal and Sunita Sonawane
Sub Matter: NOTICE OF MOTION/0102288/2017				
40	NOTICE OF MOTION	102288/2017	1.Smt. Suhasini Pratap Nabar 2. Mr. Shantaram Yeshwant Wagle Vs 1.Mr.Ketan Shiveshwarkar 2.Mr.Chandrakant Shiveshwarjkar 3.Sangh Mitra CHSL	M. R. Phal and Sunita Sonawane
(Main Matter SUIT/0101160/2017)				

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
41	NOTICE OF MOTION	100324/2020	Dilshad Limji Pandey Vs Sharad Patel of Bombay and Ors.	Rushabh Mehta
(Main Matter SUIT/0110075/1987)				
<u>CH/S ORDERS</u>				
42	SUIT	101233/2017	Bina Deegan Alias Bina Cunningham and Alias Bina Gopi Vs 1.Saras Gopi Alias K. Saraswathi Amma 2.Cuffe Castel Co- operative Housing Society Limited	Ameya S. Gokhale
Sub Matter: CHAMBER SUMMONS/0100722/2019				
43	CHAMBER SUMMONS	100722/2019	Bina Deegan Alias Bina Cunningham and Alias Bina Gopi Vs 1.Saras Gopi Alias K. Saraswathi Amma 2.Cuffe Castel Co- operative Housing Society Limited	Ameya S. Gokhale
(Main Matter SUIT/0101233/2017)				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>S.CT.H.CT. TIME BOUND</u>				
1	SUIT	107460/2006	ABDUL KADAR YADLI SHAIKH PROP OF SANJEEV BROTHERS AND SANJIV GRILL REPAIRING WORKS Vs TAPAS KUMAR DAS PROP OF SHIV KALI INDUSTRIES	H R SHARMA AND RAJENDRA PAWAR R R SHARMA
2	SUIT	100753/2016	Anjana Viren Shah Vs 1.Anil Nair 2.Mukand Limited 3.Praveen Shetty	M/s. Hariani and Co. Adv. Avikkal Rajan D.1
<u>RECORDING EVIDENCE</u>				
3	SUIT	107962/1994	SHRI SUBASH PAREKH Vs GORISHANKAR JALAN AND ANR	Y M CHAUDHARI N S PATEL AND CO
<u>DIRECTIONS</u>				
4	SUIT	103068/2019	Shri Subhashchandra Ramlavat Vishwakarma Vs Shri Kashi Prasad Devnandan Mistry	Mr. Jaiprakash Vishwakarma
<u>SERVICE</u>				
At 11.00 AM Morning Session				
5	SUIT	100990/2019	Bhimappa Ramling Sakhare Vs Ramesh Shivling Sakhare	Shanka M. Katkar
<u>NM FOR HEARING</u>				
6	SUIT	101276/2017	Mr Yeshwant Babu Charikar Vs 1. Vasant Babu Charikar 2. Dinanath Babu Charikar 3.Smt. Yesoda Parshuram Patil	Mr Pratap singh
Sub Matter: NOTICE OF MOTION/0102237/2017				
7	NOTICE OF MOTION	102237/2017	Mr Yeshwant Babu Charikar Vs 1. Vasant Babu Charikar 2. Dinanath Babu Charikar 3.Smt. Yesoda Parshuram Patil	Mr Pratap singh
(Main Matter SUIT/0101276/2017)				
<u>NOTICE OF MOTION</u>				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
8	NOTICE OF MOTION	101605/2020	Chetan Krishna Shetty - Suit St. No. 2841/2020 Vs Seema Chetan Shetty and Ors.	Rupesh Turbhekar
<u>NM ORDERS</u>				
9	SUIT	106915/2001	1 A SAKINA WD O NAJUMUDDIN SIAMWALA AND ORS Vs RAJARAM S GHOSALKAR	A N NASIKWALA U M JHAVERI
Sub Matter: NOTICE OF MOTION/0101452/2018				
10	SUIT	100286/2014	1.BASHIR USMAN SHAIKH 2.SMT.RUKSANA BASHIR SHAIKH Vs 1.MOHAMMED YAHAYA BARATI SHAIKH 2.MRS. SAJIDA MOHD. YAHYA SHAIKH 3.IMRAN MOHD.YAHIYA SHAIKH AND ORS	RAJENDRA BHANDARI
Sub Matter: NOTICE OF MOTION/0103511/2019				
Sub Matter: NOTICE OF MOTION/0104794/2016				
11	NOTICE OF MOTION	104794/2016	Bashir Usman Shaikh And Anr Vs Mohammed Yahaya Barati Shaikh And Ors	Rajendra Bhandari
(Main Matter SUIT/0100286/2014)				
12	NOTICE OF MOTION	103511/2019	Bashir Usman Shaikh And Anr Vs Mohammed Yahaya Barati Shaikh And Ors	Adv A. R. Shaikh
(Main Matter SUIT/0100286/2014)				
At 2 45 pm Afternoon Session				
13	NOTICE OF MOTION	101452/2018	Sakina Wd -o Najmuddin Siamwala And Ors Vs Rajaram Sakharam Ghosalkar	Amar Bhatt
(Main Matter SUIT/0106915/2001)				
<u>NM REPLYREJOINDER</u>				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
14	SUIT	102949/2019	Dr. (Mrs. Joyce Deshmangalam Sankaran Vs Organization for Educational Resources and Technological Training	Dr. Santosh Raje
Sub Matter: NOTICE OF MOTION/0104441/2019				
15	NOTICE OF MOTION	104441/2019	Dr. (Mrs.) Joyce Sankaran Vs Organization for Educational Resources and Technological Training	Santosh D. Raje
(Main Matter SUIT/0102949/2019)				
<u>C/S HEARING</u>				
16	SUIT	109936/1999	SANDHYA B RAUT Vs SHYAMRAO A CHOGLA AND ORS	YADUNATH CHAUDHARI G S GODBOLE 1 TO 5
Sub Matter: CHAMBER SUMMONS/0100442/2020				
17	SUIT	100792/2018	Mohamed Wasim Samsulhaq Chodhry Vs 1.Docks Local Transporters 2.Jayshivrao Shendge 3.Vilasrao Shendge 4.Ikram Ahmed Khan	Auhutosh Khandeparkar
Sub Matter: CHAMBER SUMMONS/0101237/2019				
Sub Matter: NOTICE OF MOTION/0101294/2018				
18	NOTICE OF MOTION	101294/2018	Mohamed Wasim Samshul Haque Chodhry Vs Docks Local Transporters And Lorry Owners Asswociation And Ors.	Ashutosh Khandeparkar
(Main Matter SUIT/0100792/2018)				
19	SUIT	102730/2018	Smt. Albina George Ferro Vs Mr. Hitesh Nalukchand Shah	Shri. M. S. Dmello
Sub Matter: CHAMBER SUMMONS/0100252/2019				

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
20	CHAMBER SUMMONS	100252/2019	Smt. Albina George Ferro and Ors. Vs Mr. Hitesh Nalukchand Shah- Applicant- Thomas Antao and Ors.	Adv.
(Main Matter SUIT/0102730/2018)				
21	SUIT	101936/2019	Surekha Jeevan Gaikwad Vs Saniullah Eshanullah Khan	Indira Labde
Sub Matter: NOTICE OF MOTION/0102621/2019				
Sub Matter: CHAMBER SUMMONS/0101387/2019				
22	CHAMBER SUMMONS	101237/2019	Mohamed Wasim Samsulhaq Chodhry Vs 1.Docks Local Transporters 2.Jayshivrao Shendge 3.Vilasrao Shendge 4.Ikram Ahmed Khan	Auhutosh Khandeparkar
(Main Matter SUIT/0100792/2018)				
23	NOTICE OF MOTION	102621/2019	Surekha Jeevan Gaikwad Vs Saniullah Eshanullah Khan	Indira Labde
(Main Matter SUIT/0101936/2019)				
24	CHAMBER SUMMONS	101387/2019	Surekha Jeevan Gaikwad Vs Saniullah Eshanullah Khan	Indira Labde
(Main Matter SUIT/0101936/2019)				
CHAMBER SUMMONS				
25	CHAMBER SUMMONS	100442/2020	Sandhya Balaram Raut Vs Shyamrao Anant Chogle and ors.	K. P. Triwari and Associates
(Main Matter SUIT/0109936/1999)				
REPLY				
26	SUIT	101303/2013	MUKUNDARAI DWARKADAS GANDHI Vs CHANDABEN S GANDHI AND 2 ORS	A J JADHAV
27	NOTICE OF MOTION	103529/2018	Ashok Kumar Laxmansingh Galundia - Suit Stamp No.12776 of 2018 Vs Chirag Ramesh Thakkar	Mehta And Girdharlal

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
28	SUIT	103367/2018	Ashok Kumar Laxmansingh Galundia Vs Chirag Ramesh Thakkar	M/s. Mehta and Girdharlal
Sub Matter: NOTICE OF MOTION/0100108/2019				
29	NOTICE OF MOTION	100108/2019	Ashok Kumar Laxmansingh Galundia Vs Chirag Ramesh Thakkar	M/s. Mehta and Girdharlal
(Main Matter SUIT/0103367/2018)				
<u>COMPLIANCE</u>				
30	SUIT	103525/2004	AKBARALLY A.PORBUNDERWALLA Vs ABDUL KARIM HUSSEIN SAHEB	SURESH BARNE SHWETA SHIRKE D GIDWANI-D-3.
Sub Matter: CHAMBER SUMMONS/0101881/2018				
31	CHAMBER SUMMONS	101881/2018	Akbarally Alimohammed Porbunderwala Vs Raziya Abdul Karim Hussain Saheb - deceased - 1a. Arif Abdul Karim And Ors	Shri Suresh D. Barne
(Main Matter SUIT/0103525/2004)				
32	SUIT	100260/2019	Gilbert Clifford Pereira Vs Cecil Francis Pereira	Rajmohan A. Amonkar and Jacob Kadantot
33	SUIT	101109/2019	Dr. Sir George P. Joseph Vs Baburao Gangaram Naikwadi alias Balasaheb Gangaram Naykodi	Asit Singh
34	SUIT	103312/2019	Pankaj Ochhavlal Modi Vs Tukaram Tulshiram Magar	Jagdish Nagar and Associates
35	SUIT	100130/2020	Padma Gopinnathan Nair Vs Ms. Suvarna Bapu Kamble Nee Suvarna Girish Nair	Deepak Agnihotri

At 11.00 AM Morning Session

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
36	SUIT	101515/2018	Shri Gyanchand Ramnaresh Ram Vs 1. Smt. Sumitra Kuwar Bhanu Ram 2. shri Shivbachan Ramnaresh Ram 3. Smt. Vimla Davi Nathuni Ram	Ganesh A. Badri

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>SETTLEMENT</u>				
At 11.00 AM Morning Session				
1	SUIT	105233/2012	MRS. PRIYANKA V BHAGNARI Vs SMT. ROOP H BHAGNARI	HARISH R. PAWAR
At 2 45 pm Afternoon Session				
2	SUIT	101511/2016	Shri. Bramhadeo Ramker Singh Vs 1.Atharva Developers 2.Shraddha Landmarks Pvt. Ltd.	R.D. Misra
Sub Matter: NOTICE OF MOTION/0102686/2016				
3	NOTICE OF MOTION	102686/2016	Bramhadeo Ramker Singh Vs Atharva Developers	R. D. Mishra
(Main Matter SUIT/0101511/2016)				
<u>EX-PARTE EVIDENCE</u>				
4	SUIT	101637/2018	Shri Shivlal Chunilal Kharwa Vs Smt. Sugrabai Mohammedali	J. P. Daiya
<u>WRITTEN STATEMENT</u>				
5	SUIT	101608/2019	Mr. Haradhan Madhusudan Das Vs Mr. Chanchal Haradhan Das 2 Mrs. Sunaina Chanchal Das	
